

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.03.2023

ORDER NO. 67 of 2023

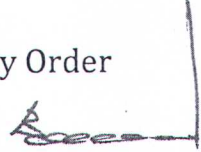
Hon'ble President is pleased to partially modify the roster order no. 51 of 2023 for **CESTAT, Bangalore** on **31.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 31.03.2023	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.03.2023

ORDER NO. 68 of 2023


Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for **CESTAT, New Delhi** from **27.03.2023** to **31.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 27.03.2023 to 31.03.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Excise Division Bench matters
From 27.03.2023 to 28.03.2023 during the hearing of Anti-dumping matters	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 27.03.2023 to 31.03.2023	Mr. Raju, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs Division Bench matters
On 29.03.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber Work

Note:

1. If any Member in any of the Division Benches is on leave/tour, the other available Division Bench will take up the matters and if two Division Benches are available the matters will be taken up by splitting up the list into two. The other Member(s) in the Division Bench will sit in the Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar